

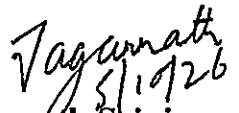
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-11019/33/2026-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.
Dated: 05th October, 2026.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Manash Ranjan Pathak, Judge of the Gujarat High Court to perform the duties of office of the Chief Justice of that High Court with effect from the date Smt. Justice Sunita Agarwal relinquishes the charge of the office of Chief Justice consequent upon her elevation as a Judge of the Supreme Court of India.


(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K-11019/33/2026-US.I/II

Dated: 05.10.2026

Copy to:

1. Shri Justice Manash Ranjan Pathak, Judge of the Gujarat High Court through the Registrar General of the Gujarat High Court, at Sola, Ahmedabad.
2. The Secretary to Governor of Gujarat, Gandhinagar.
3. The Secretary to Chief Minister of Gujarat, Gandhinagar.
4. The Secretary to Chief Justice of the Gujarat High Court, at Sola, Ahmedabad.
5. The Chief Secretary, Government of Gujarat, Gandhinagar.
6. The Registrar General of the Gujarat High Court, at Sola, Ahmedabad.
7. The Accountant General, Gujarat, Gandhinagar.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to the Principal Secretary to the Prime Minister, Prime Minister's Office, Seva Teerth, New Delhi.
10. Registrar (Conf), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001
11. PS to the MoS (I/C), L&J/PPS to Secretary (J).
12. Technical Director, NIC, Department of Justice with a request to upload the notification on the website of the Department (www.doj.gov.in).


05/10/26

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978